

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **13.07.2021 at 10.30 A.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)  
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

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IA/MA/IBA/TCP/TCA/CP/CA No : MA/162 - 169/2020 IN CP/423 - 430/CAA/2020  
NAME OF PETITIONER : Efficient Farms Pvt Ltd & 6 Ors  
NAME OF RESPONDENT : GHIL Exports Private Ltd  
SECTION : Sec 230 of CA 2013

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**ORDER**

Both the parties are present. List this matter on **28.07.2021** for further hearing.

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**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-sd-  
**(R. SUCHARITHA)**  
MEMBER (JUDICIAL)